

Vacation of Government Bungalows

242. SHRI RAM NAIK: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether Government have decided to have a separate pool of quarters/bungalows for the Council of Ministers and leaders of the Opposition in the Parliament;

(b) if so, the details thereof;

(c) the list of persons/ex-members of Parliament/institutions who have not yet vacated these bungalows, though they are not entitled now for the same;

(d) the amount outstanding against each of them at present and the steps taken/proposed by Government for the speedy recovery; and

(e) the reasons for not invoking the provisions of land revenue code for such recoveries?

THE MINISTER OF URBAN DEVELOPMENT (SHRI MURASOLI MARAN): (a) Yes, Sir.

(b) As per the details provided in Statement -I below.

(c) to (e). A list of persons/ex-Members of Parliament/institutions who have not yet vacated these bungalows (now in pool), alongwith the amount outstanding against each of them, as on 1.1.90, is given below as Statement-II. For recovery of licence fee arrears reminders at appropriate level are issued to get the dues realised. However, if necessary, action will also be taken under the provisions of Public Premises Act, 1971.

STATEMENT-I*Schedule of Premises*

<i>S.No.</i>	<i>Bungalow no.</i>	<i>Type</i>
1	2	3
A.	5&7 Race Course Earmarked for Prime Minister	VIII
B.	10 Janpath Earmarked for recognised Leader of Opposition in Lok Sabha.	VIII
	2. Willingdon Crescent Earmarked for recognised leader of opposition in Rajya Sabha.	
C.	For Council of Ministers	
1.	2 Akbar Road	VIII
2.	7 -do-	-do-
3.	9 -do-	-do-

<i>S.No.</i>	<i>Bungalow no.</i>	<i>Type</i>
1	2	3
4.	10 Akbar Road	VIII
5.	11 -do-	-do-
6.	12 -do-	-do-
7.	14 -do-	-do-
8.	17 -do-	-do-
9.	18 -do-	-do-
10.	24 -do-	-do-
11.	5 Ashoka road	-do-
12.	7 -do-	-do-
13.	8 -do-	-do-
14.	9 -do-	-do-
15.	15 -do-	-do-
16.	25 -do-	-do-
17.	30 Aurangzeb Road	-do-
18.	32 -do-	-do-
19.	34 -do-	-do-
20.	36 -do-	-do-
21.	1 Circular Road	-do-
22.	5 Dupleix Road	-do-
23.	5 Janpath	-do-
24.	6 -do-	-do-
25.	12 -do-	-do-

<i>S.No.</i>	<i>Bungalow no.</i>	<i>Type</i>
<i>1</i>	<i>2</i>	<i>3</i>
26.	2 Krishna Menon Marg	VIII
27.	3 -do-	-do-
28.	4 -do-	-do-
29.	4 Kushak Road	-do-
30.	1 Motilal Nehru Marg	-do-
31.	9 Motilal Nehru Marg	VIII
32.	34 Prithvi Raj Road	-do-
33.	1 Race Course Road	-do-
34.	11 -do-	-do-
35.	10 Raisina road	-do-
36.	3 Safdarjung Road	-do-
37.	7 -do-	-do-
38.	9 -do-	-do-
39.	12 -do-	-do-
40.	19 -do-	-do-
41.	23 -do-	-do-
42.	27 -do-	-do-
43.	2 Safdar Jung Lane	-do-
44.	1 Sunehri Bagh Road	-do-
45.	3 -do-	-do-
46.	1 Teen Murti Marg	-do-

<i>S.No.</i>	<i>Bungalow no.</i>	<i>Type</i>
<i>1</i>	<i>2</i>	<i>3</i>
47.	4 Teen Murti Marg	VIII
48.	19 -do-	-do-
49.	1 Teen Murti Lane	-do-
50.	8 Tees January Marg	-do-
51.	9 Tyagaraja Marg	-do-
52.	11 -do-	-do-
53.	1 Tughlak Marg	-do-
54.	2 -do-	-do-
55.	7 -do-	-do-
56.	14 -do-	-do-
57.	16 -do-	-do-
58.	23- do-	-do-
59.	25 -do-	-do-
60.	1 Willingdon Crescent	-do-
61.	3 Race Course	-do-
62.	10 Ashoka Road	VII
63.	4 Duplex Lane	-do-
64.	5 Safdarjung Lane	-do-

STATEMENT-II

List of persons who are not entitled for Continued Occupation Alongwith the Amount Outstanding Against each as on 1-1-1990

<i>Sl. No.</i>	<i>Name S/Shri</i>	<i>Bungalow No.</i>	<i>Amount Outstanding as on 1-1-1990</i>
<i>1</i>	<i>2</i>	<i>3</i>	<i>4</i>
1.	Janardhan Pujari, M.P.	7, Akbar Road	Nil
2.	A.B.A. Ghani Khan Chowdhari M.P.	12, Akbar Road	16,782.15
3.	C.K. Jaffar Sharief, M.P	17, Akbar Road	2,065 00
4.	G.K. Moopnar, Ex. M.P.	24, Akbar Road	Nil
5.	Smt. M. Chandrasekhar, M.P.	8, Ashoka Road	Nil
6.	T.N. Chaturvedi, C&AG(*)	9, Ashoka Road	Nil
7.	Santosh Mohan Dev, M.P.	15, Ashoka Road	Nil
8.	P. Chidambaram, M.P.	30, Aurangzeb Road	7,239.00

<i>Sl. No.</i>	<i>Name S/Shri</i>	<i>Bungalow No.</i>	<i>Amount Outstanding as on 1-1-1990</i>
<i>1</i>	<i>2</i>	<i>3</i>	<i>4</i>
9.	N.K.P. Salve, M.P.	32, Aurangzeb Road	Nil
10.	Kalpanath Rai, M.P.	36, Aurangzeb Road	23,888.00
11.	Eduardo Feliero, M.P.	6, Janpath	35,388.00
12.	Vasant Sathe, M.P.	2, Krishna Menon Marg	220.00
13.	S.B. Chavan, M.P.	4, K.M. Marg	7,943.00
14.	M.M. Jacob, M.P.	4, Kushak Road	4,081.00
15.	P.V. Narsimha Rao, M.P.	9, M.L.N. Marg	21,648.00
16.	H.K.L. Bhagat, M.P.	34, Prithvi Raj Road	52,197.00
17.	Bhajan Lal, M.P.	1, Race Course Road	64,412.00
18.	M. Arunachalam, M.P.	10, Raisina Road	8,306.00

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Written Answers

SRAVANA 17, 1912 (SAKA)

Written Answers

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<i>Sl. No.</i>	<i>Name S/Shri</i>	<i>Bungalow No.</i>	<i>Amount Outstanding as on 1-1-1990</i>
<i>1</i>	<i>2</i>	<i>3</i>	<i>4</i>
19.	Sukhbans Kaur Bhinder, M.P.	19, Safdarjung Road	Nil
20.	Madhav Rao Scindia, M.P.	27, Safdarjung Road	Nil
21.	Sunil Dutt, M.P.	2, Safdarjung Lane	Nil
22.	S. Krishna Kumar, M.P.	19, Teen Murti Marg	13,062.00
23.	B. Shankranand, M.P.	8, Tees January Marg	4,371.00
24.	Mohd. Yunus, M.P.	1, Tughlak Road	1.30,186.00
25.	Kamal Nath, M.P.	7, Tughlak Road	Nil
26.	H.R. Bhardwaj, M.P.	14, Tughlak Road	Nil

<i>Sl. No.</i>	<i>Name S/Shri</i>	<i>Bungalow No.</i>	<i>Amount Outstanding as on 1-1-1990</i>
<i>1</i>	<i>2</i>	<i>3</i>	<i>4</i>
27.	Brahm Dutt, M.P.	16, Tughlak Road	Nil
28.	M. Thambi Durai, M.P.	25, Tughlak Road	Nil

(*Retd. on March, 1990)

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Written Answers

SRAVANA 17, 1912 (SAKA)

Written Answers

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